

12 champion services sectors have been directed to undertake sectoral initiatives aimed at, *inter alia*, enhancing services exports.

- (ii) Government has been organising various events including the Global Exhibition in Services, Advantage Health Care India, and Higher Education Summit etc. to showcase India's strength in services sector. Government has also been participating in international fairs/ exhibitions relating to services sector.
- (iii) In the various bilateral/ pluri-lateral/ multilateral trade negotiations, Government has been seeking commercially meaningful market access for India's services exports.
- (iv) At the time of mid-term review of Foreign Trade Policy 2015-20, the rates for all the notified services under SEIS were increased by 2% for exports with effect from 01.11.2017, leading to additional estimated annual rewards of ₹ 1,140 crore to promote exports of notified services.
- (v) The 'Make in India' programme has identified twenty-five thrust areas from both manufacturing and services sectors to provide major push to both these sectors. Further, policy initiatives like Start-up India, Stand-up India, Digital India and Skill India, and efforts at improving the ease of doing business are also supporting both growth and exports in services sector.

Failure of PMEGP in achieving target

*20. SHRI N. GOKULAKRISHNAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that the Prime Minister's Employment Generation Programme (PMEGP) has failed to meet the target during the year 2017-18;
- (b) whether it is also a fact that the Khadi and Village Industries Commission (KVIC) has reduced the target by 50 per cent for the year 2018-19;
- (c) whether it is also a fact that the banks have not approved new applications under the said programme; and
- (d) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) No, Sir. Margin Money of ₹ 1312.40 crore has been disbursed during 2017-18, as against the allocated target under Budget Estimates (BE) of ₹ 1004.49 crore.

(b) No, Sir. In fact the targets for the year 2018-19 have been increased by more than 50% due to increased budget allocation for Prime Minister's Employment Generation Programme (PMEGP). During the year 2017-18, ₹ 1024.49 crore under Budgetary Estimates (BE) had been allocated for PMEGP, which has been increased to ₹ 1800.64 crore for 2018-19. The targeted no. of units to be set up during 2018-19 is 66,700 as against the target of 50,784 in 2017-18.

(c) No, Sir. Banks have sanctioned 69,855 applications against the BE targets of 50,784 during 2017-18. 35,565 applications have been sanctioned during 2018-19 till 07.12.2018 as against the annual target of 66,700.

(d) Does not arise.

Rehabilitation and skill development of bonded labour

*21. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has identified regions in the country where bonded labour is still rampant;

(b) whether Government has taken measures for the rehabilitation of the bonded labour in these regions, and if so, the details thereof; and

(c) whether Government has taken any initiative to connect skill development initiative with the rehabilitation of rescued bonded labourers to ensure that they find suitable employment and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Though the bonded labour system has been abolished by the Bonded Labour System (Abolition) Act, 1976, instances do come to notice.

The States from where bonded labour have been rescued and rehabilitated so far are: Andhra Pradesh, Assam, Arunachal Pradesh, Bihar, Chhattisgarh, Delhi, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttrakhand and West Bengal.

(b) In order to assist the State Governments in the task of rehabilitation of freed bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour has been in operation since May, 1978. The Government has revamped the